

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/2021/6717/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C. Chaturvedy,
Addl. District and Sessions Judge, FTC cum
i/c District & Sessions Judge,
Kokrajhar.

Dated, Guwahati the 15th December, 2021.

Sub: **Casual leave along with station leave permission.**

Ref:- Your Letter No. DJK./2021/1804 dtd. 14.12.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave for three days on 17.12.2021, 18.12.2021 and 20.12.2021 along with station leave permission, from the morning of 17.12.2021 till the morning of 21.12.2021**, has been granted.

The Civil Judge & Asstt. Sessions Judge, Kokrajhar shall remain in charge of your Court and office along with the Court of Special Judge (POCSO), Kokrajhar in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-76/2021/6718/A, dated 15.12.2021
Copy to:-

1. The Project Manager, Gauhati High Court.

8.17
15/12/21
JT.REGISTRAR (VIGILANCE)

Pde